

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.166/2016

New Delhi, this the 5th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Ajay Giri,
Age 27 years
S/o Shri Ramesh Kumar
Roll No.2201558297
Group C, Subject Appointment
R/o C Block, Gali No.26, House No.339, Khajoori Khas, Delhi-110094.

... Applicant

(By Advocate :Mr. U. Srivastava for Mr. Nitin Kr. Gupta)

Versus

1. Staff Selection Commission
Through its Chairman
Block no.12, CGO Complex, Lodhi Road, New Delhi – 110 003.
2. The Secretary-cum-Controller of Examination
Staff Selection Commission
Block No.12, CGO Complex, Lodhi Road, New Delhi -110 003.
3. Regional Director, NR
Staff Selection Commission
Block No.12, CGO Complex, Lodhi Road, New Delhi – 110 003.

...Respondents

(By Advocate : Mr. Gyanendra Singh)

ORDER (ORAL)

Mr. S.N. Terdal :

Proxy counsel for applicant submits that in view of the appointment given to the applicant, this OA has become infructuous. In view of the same, OA is disposed of having become infructuous. No order as to costs.

**(Aradhana Johri)
Member (A)**

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**(S.N. Terdal)
Member (J)**